

Annexure-1 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

Name of the corporate debtor: M/s. Gupta Power Infrastructure Limited; Date of commencement of CIRP: 26.09.2025 (order received on 27.09.2025)
 NCLT order C. P. (I.B) No. 37 (KB)/2024 dated 26.09.2025 (order received on 27.09.2025)
 List of creditors as on: 16.01.2026

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that | Amount of claim not admitted | Amount of claim under verification |
|------------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------|----------------------|---------------------------|-------------------------------|---------------------------------------|------------------------------------|---------------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by | Whether related party? | | | | |
| NIL | | | | | | | | | | | | |
| | Total | | ₹ 0 | ₹ 0.0 | | | | | 0.00% | | - | ₹ 0.0 |